

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-215
IB-2765(ND)/2019

IN THE MATTER OF:

S.P. Town Planner Pvt.Ltd.

Vs.

VRP Buildtech Pvt.Ltd.

....APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 17.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Pviyojeet Chatterjee, Advocate

For the Respondent :

For the Intervener :

ORDER

Counsel for both the sides are present. Matter stands adjourned.

List on 22nd April 2020.



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)